

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES
NEW DELHI, the 30 - 1 - .1978

NOTIFICATION

INCOMETAX

261/3/8175
No. 2142. In exercise of the powers conferred by sub-section(1) of Section 122 of the Incometax Act, 1961 (43 of 1961) and all other enabling powers in this behalf, the Central Board of Direct Taxes hereby make the following amendments in the Schedule appended to Notification No.748 (F.No.261/7/74-ITJ) as amended from time to time dated the 10th October, 1974 :-

At column No.3 against AAC, Bhopal Range, Bhopal the following shall be added:-

" 16 Addl. I.T.O. 'C'-ward, Bhopal.

This Notification shall take effect from 21-11-77.

UNDER SECRETARY,
CENTRAL BOARD OF DIRECT TAXES,
NEW DELHI.